

Central Administrative Tribunal
Principal Bench: New Delhi

(8)

O.A. No.3207/2001

This the 13th day of May, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

1. Raj Narain Sharma,
S/o Late Shri Jagdish Narain Sharma,
D-53/1, Mansarovar Garden,
New Delhi.
2. Shri M.S. Yadav,
S/o Shri C.S. Yadav,
Type III-12, Press Colony,
Mayapuri, New Delhi.
3. Shri Kirpa Mehta,
S/o Late Shri Sadhu Mehta,
Plot No. F-1/40,
Budh Vihar, Phase-II,
Delhi-41.

-Applicants

(By Advocate: Shri D.R. Gupta)

Versus

1. Union of India,
(Through Secretary, Ministry of Urban
Development, and P.A.)
Nariman Bhawan, New Delhi.
2. Secretary,
Ministry of Finance,
Department of Expenditure, Implementation Cell,
New Delhi.
3. The Director of Printing,
Nariman Bhawan, B Wing,
New Delhi-110011.
4. The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi-64.

-Respondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

The applicants who are working as Junior Head Clerks/Senior Head Clerks are aggrieved that their pay has not been fixed in the revised pay scale of Rs.5000-8000 w.e.f. 1.1.96 as given to other similarly situated

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persons. The above pay scale has been given to the applicants by respondents' Notification dated 30.9.97. As per this Notification both the posts have been merged and designated as Head Clerk with one scale of pay i.e. Rs.5000-8000 which has been given effect to from 1.1.96.

2. The applicants have submitted that they have made several representations for implementation of Government decision which provides for a combined scale of Rs.5000-8000 in place of the pre-revised scale of Rs.1400-2300 and Rs.1350-2200 but their representations have not been favourably dealt with. According to them, they are entitled to the revised pay scale of Rs.5000-8000.

3. Shri R.N. Singh, learned counsel for respondents has submitted that the matter and the issues raised by the applicants in the present OA are under consideration of the Government as also applicability of pay scale of Rs.5000-8000 to the erstwhile posts of Junior Head Clerks in Government of India Presses. In the circumstances learned counsel for respondents has submitted that as this OA has been filed in November 2001, the final decision is yet to be taken and if some time is given to them they will take a decision.

4. Noting the above facts and submissions made by the learned counsel for parties, we consider it appropriate to dispose of the OA with the following directions:-

18.

Respondents shall consider the claims

submitted by the applicants for being granted revised pay scale of Rs.5000-8000 w.e.f. 1.1.96, as per the decision of the Government in terms of the recommendations of the Vth Central Pay Commission as expeditiously as possible and in any case within three months from the date of receipt of a copy of this order, under intimation to the applicants. They shall also keep in view the facts and grounds taken by the applicants in the present OA as we are not dealing with the matter on merits.

No order as to costs.

V.K. Majotra

(V.K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.